

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/70/2016
NAME OF THE PETITIONER(S) : M.S.D Chandrasekar Raja
NAME OF THE RESPONDENTS : M/s Jayabharath Textiles Pvt Ltd & Anr
UNDER SECTION : Sec 397/398 of CA, 1956

ORDER

Ld. Counsel Ms. Haripriya is present for the Applicant.

Ld. Counsel Mr. Bhagavath Krishnan is present for the Respondent.

In the present application vide order dated 27.09.2023 Mr. P.S. Kumar was appointed as Valuer to determine the value of the shares of R1 Company.

Ld. Counsel for the Applicant submits that the Applicant has received mail from Mr. P.S. Kumar stating that license is no more valid. He submits that Applicant is taking steps for change of Valuer to be appointed by this Hon'ble Tribunal.

List the said application on **06.12.2023**.

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(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

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(SANJIV JAIN)
MEMBER (JUDICIAL)